



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

CP No. 060/0160/2019
in
OA No. 060/970/2018

Chandigarh, this the 12th day of March, 2020

HON'BLE MR.SANJEEV KAUSHIK, MEMBER (J)

Sunil Kumar aged 29 years, son of Late Dalbir Singh, Er. TTA, VPO Karora, Sub-Tehsil Pundri, District Kaithal (Haryana) Pin-136 027.

.....Petitioner

BY ADVOCATE: **Sh. A.K. Singh Goyat**

VERSUS

1. Anupam Shrivastava, Chairman-cum-Managing Director, Bharat Sanchar Nigam Limited, Corporate Office, 5th Floor, Bharat Sanchar Bhawan, Janpath, New Delhi-110 011.
2. Prashant Takalikar, ASO, General Manager, BSNL, 5th Floor, Bharat Sanchar Bhawan, Janpath, New Delhi – 110 011.
3. S.V. Babhale, A.G.M. (Administration), BSNL, O/o GMTD, Solan, District Shimla (HP)-173 211.
4. Mehar Singh, Sub-Divisional Officer, BSNL, Nalagarh, District Una (HP) – 171 009.

.....Respondents



ORDER (ORAL)

MR. SANJEEV KAUSHIK, MEMBER(J):-

In view of order dated 12.03.2020 passed in RA No. 060/23/2019, the present CP is also disposed of. Notices stand discharged.

**(SANJEEV KAUSHIK)
MEMBER (J)**

Dated: 12.03.2020
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